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BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD

C.P. (I.B) No. 116/9/NCLT/AHM/2018

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.04.2018**

Name of the Company: Ashish Rice Mill.
V/s.
Anil Life Science Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy
Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. CS MANISH BUCHASIA PCS AR/O Manish Buchasia
2.

ORDER

Learned PCS Mr. Manish Buchasia i/b Learned FCA Mr. Ajay Kailashchand Patni present for the Operational Creditor/ Petitioner. None present for Respondent.

The Petitioner as well as registry is directed to issue fresh notice to the Respondent.

List the matter on 03.05.2018.


MANORAMA KUMARI
MEMBER JUDICIAL


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL

Dated this the 02nd day of April, 2018.